

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: BIMLA MARU FASHIONS PRIVATE LIMITED Date of Commencement of Liquidation: 24-09-2019; List of Stakeholders as on Date: 24-09-2019; Name of IP: Mr. Satish Kumar Mathur; Last 5 digit of registration number: 10348

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		7341713		7341713				NA
2	Liquidation costs incurred till date		9564809		9564809				NA
3	Secured financial creditors	3	482972208	3	482972208				<a href="#">Annexure 3</a>
4	Unsecured financial creditors	1	3320437	1	2622447		697990		NA
5	Operational creditors (Workmen)	12	437494	12	431238		6256		NA
6	Operational creditors (Employees)	40	3881804	40	3240371		641433		NA
7	Operational creditors (Government Dues)	2	57830496	2	55836981		1993515		NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	13	15807673	12	12309820		3497853		NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		71	581156634	70	574319587	0	6837047	0	